

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
LOK SABHA  
UNSTARRED QUESTION NO. 1948  
ANSWERED ON 11.02.2026

**BIOGAS PROJECTS IN RAJASTHAN**

1948. SHRI HARISH CHANDRA MEENA

Will the Minister of **NEW AND RENEWABLE ENERGY** be pleased to state:

- (a) the details of the current capacity of biogas, bio-CNG and other bio-energy projects in the country, State-wise along with their contribution to rural employment generation and clean energy production;
- (b) the status of bio-energy units based on agricultural residue, cattle dung and bio-waste in Rajasthan, district-wise along with the details of the financial assistance provided and beneficiaries covered therein; and
- (c) the potential of the decentralised bio-energy based projects in Tonk-Sawai Madhopur Lok Sabha Constituency along with the details of the progress made so far, role of local bodies and the future action plan made thereof?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

- (a) The State-wise details of bioenergy projects are given at **Annexure-I**. These projects contribute to clean energy production, scientific management of organic waste, reduction in dependence on fossil fuels and generation of rural employment through feedstock aggregation, plant operation and allied activities.
- (b): The details of bioenergy projects supported by MNRE, under the Phase-I of National Bioenergy Programme (NBP) in the state of Rajasthan is given at **Annexure-II**.
- (c): As per the information provided by Rajasthan Renewable Energy Corporation Limited (RRECL) total of six bioenergy projects have been registered in the Tonk-Sawai Madhopur Lok Sabha Constituency.

As per the information provided by the Ministry of Housing and Urban Affairs (MoHUA), under Swachh Bharat Mission-Urban (SBM-U), the Central Financial Assistance (CFA) as Central Share (CS) funds are allocated to the States/UTs for the entire Mission period. CS funds are sanctioned/released on the basis of demand made by the State/UT in the form of complete proposals duly approved by State Committees and States are then released to Urban Local Bodies (ULBs) as per the State Action Plan. Accordingly, the State Governments/UTs and their ULBs implement the projects and action plans on ground, through sustained efforts and continuous monitoring of such plants.

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Annexure-I

**Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1948 to be answered on 11.02.2026 regarding “Biogas Projects in Rajasthan”**

**State-wise details of installed capacity of bioenergy projects in the country during Phase-I of NBP:**

Sl No	State	Biomass Projects (Non-Bagasse Cogeneration) (MW)	Biomass based Briquette/Pellet manufacturing Projects (TPH)	Waste to Energy Projects (MWeq)	Biogas Plants (Numbers)
1	Andhra Pradesh	8	4	19.99	88
2	Arunachal Pradesh	0	0	0	200
3	Assam	0	0	0	389
4	Bihar	14.2	2	0	255
5	Chhattisgarh	0	2.5	10.42	546
6	Goa	0	0	1.60	11
7	Gujarat	0	96.99	20.59	3668
8	Haryana	33	45	33.48	439
9	Himachal Pradesh	7.45	0	0	0
10	Jharkhand	5	0	1.04	11
11	Karnataka	0	9	13.09	1398
12	Kerala	0	0	0	637
13	Madhya Pradesh	4	291.95	24.13	6260
14	Maharashtra	0	45.9	26.86	14468
15	Manipur	0	0	0	25
16	Meghalaya	0	0	0	1
17	Mizoram	0	0	0	1
18	Nagaland	0	0	0	52
19	Odisha	0	2	5.00	216
20	Punjab	69.06	8	27.09	3220
21	Rajasthan	2.5	64.3	67.54	567
22	Sikkim	0	0	0	0
23	Tamil Nadu	3.5	10	3.92	124
24	Telangana	6.3	7.1	0.63	23
25	Tripura	0	0	0	161

26	Uttarakhand	36.95	25.5	7.63	1436
27	Uttar Pradesh	2.5	0	86.90	540
28	West Bengal	24.4	0	5.81	159
29	Andaman and Nicobar Islands	0	0	0	0
30	Chandigarh	0	0	0	0
31	Dadra and Nagar Haveli and Daman & Diu	0	0	0	18
32	NCT of Delhi	0	0	26.17	0
33	Jammu & Kashmir	0	0	0	0
34	Ladakh	0	0	0	0
35	Lakshadweep	0	0	0	0
36	Puducherry	0	0	0	0
	<b>Total</b>	<b>216.86</b>	<b>614.24</b>	<b>381.87</b>	<b>34913</b>

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**Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1948 to be answered on 11.02.2026 regarding “Biogas Projects in Rajasthan”**

**A. District-wise details of bioenergy projects supported by MNRE, under the Phase-I of NBP in Rajasthan:**

<b>District</b>	<b>No. of Projects</b>	<b>CFA Sanctioned (in Rs. Crores)</b>
Alwar	1	0.45
Baran	3	1.04
Bikaner	2	0.63
Chittorgarh	1	0.18
Dholpur	1	0.28
Jaipur	2	3.05
Tonk	1	0.45
Kota	1	1.67
<b>Total</b>	<b>12</b>	<b>7.74</b>

**B.** Moreover, a total of 567 small biogas plants were installed in the State of Rajasthan during Phase-I of NBP, and the Central Financial Assistance was provided to the beneficiaries.